

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:7443
ANSWERED ON:15.05.2000
CASES OF REVIVAL OF DEALERSHIP
ADHIR RANJAN CHOWDHURY

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

to the reply given Unstarred Question No. 350 dated December 1, 1998 and state:

(a) whether the Government has issued letters to the Oil Corporations for inviting the applications for such pending cases of revival of dealerships, and

(b) if not the reasons for delay and the time by which the letters are likely to be issued?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): Government have issued guidelines on 15.1.1999 delegating powers to the oil marketing companies to consider the cases revival of Retail Outlet dealerships which became inoperative after 1.1.1996 and LPG distributorships, which have not been terminated due to misconduct or malpractice, subject to certain norms.